

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:5245
ANSWERED ON:27.08.2010
PROFESSIONAL STANDARDS IN ADVENTURE SPORTS
Bajwa Shri Partap Singh

Will the Minister of TOURISM be pleased to state:

- (a) whether there is an overall decline in the professional standards in the field of adventure sports like river rafting, aero sports and other sports;
- (b) whether the Government proposes to take any measures to address these safety concerns on priority by bringing out a legislation in this effect;
- (c) if so, the details in this regard; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED)

(a) to (d): Ministry of Tourism extends Central Financial Assistance to State Governments/Union Territory Administrations for the development of tourism including Adventure Tourism, on the basis of proposals received from them subject to scheme guidelines, availability of funds and inter-se priorities.

The Ministry of Tourism has prescribed Basic Minimum Standards for adventure tourism related activities covering land based, air based and water based activities. The Ministry has also issued Guidelines for Approval of Adventure Tour Operators, which is a voluntary scheme, open to all bonafide Adventure Tour Operators. Implementation of safety-precautionary measures to prevent any untoward incident are under the purview of concerned State Governments/Union Territory Administrations.